Notifications of the Ministry of Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JUDEV): Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests under section 26 of the Environment (Protection) Act, 1986:-

- S.O. 396 (E) dated the 4th April, 2003 amending S.O. 93(E) dated the 29th January, 1998, inserting serial number and entries. [Placed in Library. See No. LT 7967/03].
- (2) S.O. 593 (E) dated the 23rd May, 2003, publishing the Hazardous Wastes (Management and Handling) Amendment Rules, 2003.
- (3) S.O. 698 (E) dated the 17th June, 2003, publishing the Recycled Plastics Manufacture and Usage (Amendment) Rules, 2003. [Placed in Library. For (2) and (3) See No. LT 7882/03].
- (4) G.S.R. 520 (E) dated the 1st July, 2003, publishing the Environment (Protection) Amendment Rules, 2003. [Placed in Library. See No. LT 7967/03]
 - I. Reports and Accounts (1994—2002) of various universities, educational and technology institutes and related papers.
 - II. MoU (2003-2004) between Government of India and the Educational Consultants India Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SANJAY PASWAN): Sir, on behalf of Dr. Vallabh Bhai Ramjibhai Kathiria, I lay on the Table:—

- I (i) (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of section 31 of the Nagaland University Act, 1989;
 - (a) Seventh Annual Report of the Nagaland University, Kohima, for the year 2001–2002.
 - (b) Review by Government on the working of the above University.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 8007/03]

- (ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Assam University Act, 1989:
 - (a) Ninth Annual Report of the Assam University, Silchar, for the year 2001-2002.
 - (b) Review by Government on the working of the above University.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT 8008/03].
- (iii) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2001–02, under sub-section (3) of Section 27 of the Jamia Millia Islamia Act, 1988.
 - (b) Review by Government on the working of the above University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. LT 7885/03].
- (iv) (a) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2001-02, and the Audit Report thereon, under sub-section (4) of Section 28 of the Jamia Millia Islamia Act, 1988.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. LT 7885/03].
- (v) (a) Annual Accounts of the Aligarh Muslim University, Aligarh for the year 2001-02, and the Audit Report thereon, under sub-section (4) of section 35 of the Aligarh Muslim University Act, 1920.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. LT 8009/03].
- (vi) (a) Annual Report of the Indian Institute of Technology Delhi, New Delhi, for the year 2001–2002.
 - (b) Annual Accounts of the Indian Institute of Technology Delhi, New Delhi, for the year 2001-02, and the Audit Report thereon, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961.

- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above [Placed in Library. See No. LT 7923/03].
- (vii)(a) Annual Report of the Indian Institute of Technology Guwahati, for the year 1994-95.
 - (b) Annual Accounts of the Indian Institute of Technology Guwahati, for the period from September, 1994 to March, 1996 and the Audit Report thereon, under sub-section (4) of Section 23 of the Institute of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (viii)(a) Annual Report of the Indian Institute of Technology, Guwahati for the year 1995-96.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reason for the delay in laying the papers mentioned at (a) above.
- (ix) (a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 1996-97.
 - (b) Annual Accounts of the Indian Institute of Technology, Guwahati for the year 1996-97, and the Audit Report thereon, under subsection (4) of Section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (x) (a) Annual Report of the Indian Institute of Technology, Guwahati for the year 1997-98.
 - (b) Annual Accounts of the Indian Institute of Technology, Guwahati for the year 1997-98, and the Audit Report thereon, under subsection (4) of Section 23 of the Institutes of Technology Act, 1961.

- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (xi) (a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 1998–99.
 - (b) Annual Accounts of the Indian Institute of Technology, Guwahati, for the year 1998-99 and the Audit Report thereon, under subsection (4) of section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (xii)(a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 1999–2000.
 - (b) Annual Accounts of the Indian Institute of Technology, Guwahati for the year 1999–2000 and the Audit Report thereon, under subsection (4) of section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (xiii)(a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 2000-2001.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiv)(a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 2001-02.
 - (b) Annual Accounts of the Indian Institute of Technology Guwahati, for the year 2001-2002 and the Audit Report thereon, under subsection (4) of section 23 of the Institutes of Technology Act, 1961.
 - (c) Statement by Government accepting the above Report.

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- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. For (vii) to (xiv) See No. LT 7926/03].
- (xv)(a) Annual Report of the Indian Institute of Technology, Roorkee, for the year 2001-2002.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 7925/03].
- (xvi)(a) Annual Report and Accounts of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 7922/03].
- (xvii)(a) Annual Report and Accounts of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 7920/03].
- (xvii)(a) Annual Report and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2001-02, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 7919/03]
- (xix)(a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Nirjuli, Itanagar, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 792/03]
- (xx)(a) Thirty-second Annual Report of the Jawaharlal Nehru University, New Delhi, for the year 2001-2002.
 - (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi for the Year 2001-2002 and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT. 7924/03]
- (xxi)(a) Annual Report and Accounts of the National Open School, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 7887/03]
- (xxii)(a) Annual Report and Accounts of the Indian Institute of Management, Lucknow, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above institutes.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 7886/03]
- (xxii) (a) Annual Report and Accounts of the Regional Engineering College, Srinagar, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 8005/03]
- (xxiv)(a) Annual Report and Accounts of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 2001-2002, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above College.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 8006/03]
- Memorandum of Understanding between the Government of India (Ministry of Human Resource Development, Department of Secondary and Higher Education) and the Educational Consultants India Limited for the year 2003-2004. [Placed in Library. See No. LT. 7888/03]
- I. Notifications of the Ministry of Power.
- II. Report (2001-2002) of the Central Electricity Regulatory Commission, New Delhi and related papers.

SHRI O. RAJAGOPAL: Sir, on behalf of Shrimati Jayawanti Mehta, I lay on the Table:—

- A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under section 59 of the Electricity Regulatory Commissions Act, 1998:
 - (1) L-7/25(1)2001-CERC (47) dated the 9th April, 2003, notifying the billing of charges on the basis mentioned in the commissions Notification dated the 4th April, 2001 to continue for a further period of six months.
 - (2) L-7/25(1)2001-CERC (65) dated the 2nd May, 2003, publishing the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2003.
 - (3) L-7/25(1)2001-CERC (87) dated the 2nd June, 2003, publishing the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Second Amendment) Regulations, 2003.
 - (4) L-7/25(1)2002-CERC (88) dated the 2nd July, 2003, publishing the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission License and other related matters) Regulations, 2003. [Placed in Library. For (1) to (4). See No. LT. 8050/03]
- A copy (in English and Hindi) of the Annual Report of the Central Electricity Regulatory Commission, New Delhi, for the year 2001-2002, under sub-section (2) of section 101 of the Electricity Act, 2003 [Placed in Library. See No. LT. 7947/03]